

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No.117 of 2012

Dated : 7th November, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Baverly Park-II Condominium **Appellant (s)**
Versus

Haryana Electricity Regulatory
Commission & Anr. ...**Respondent (s)**

Counsel for the Appellant(s): Mr. Rashmi Virmani
Mr. Abhay Pratap Singh

Counsel for Respondent (s): Ms. Sangeeta Bharti

Ms. Sweta Mishra for R-2

ORDER

Written Submissions have been filed by both the parties.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk